

AGE OF RETIREMENT OF GOVERNMENT SERVANTS

1015. SHRI B. C. PATTANAYAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there is a proposal under Government's consideration to reduce the age of retirement of Government servants from 58 years to 55 years; and

(b) if so, by when the decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : No, Sir.

(b) Does not arise.

ENGINEERING DEGREE COURSES FOR DIPLOMA HOLDERS

1016. SHRI B. C. PATTANAYAK : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that a number of Engineering Colleges and Institutes in the country have sought for Government approval to start 3-year Degree Condensed Courses to admit diploma holders;

(b) if so, which are those colleges or institutes;

(c) whether Government have conveyed their approval thereto; and

(d) if not, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b) Only two universities, M. S. University, Baroda and Osmania University, Hyderabad had asked for assistance to conduct condensed degree courses in engineering on a full-time basis for diploma holders.

(c) and (d) The proposals were not approved since according to the All India Council for Technical Education such full-time condensed courses are not desirable and a number of centres have been sanctioned for part-time degree courses specifically for diploma-holders. Special provision also exists at certain universities for the admission of diploma-holders to the regular degree courses and it could be extended to other universities.

RE-ALLOCATION OF STATE CADRES OF SERVICE

1017. SHRI SURJIT SINGH ATWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the number of employees of the former state of Punjab who have applied for re-allocation of the State cadres of service;

(b) whether the committee of the Chief Secretaries sent any recommendations on those representations; and

(c) if not, whether any time-limit has been fixed for the committee to complete its work?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) 11,547 employees have represented for change in their provisional allocation,

(b) Recommendations relating to ten Departments have been received.

(c) No time-limit has been fixed but efforts are being made by Governments concerned to expedite the work.

U. G. C. GRANTS TO ALLAHABAD UNIVERSITY FOR SCIENTIFIC INSTRUMENTS, ETC.

1018. SHRI A. C. GILBERT : Will the Minister of EDUCATION be pleased to state :

(a) the total amount granted by the University Grants Commission to the Allahabad University during the Second and the Third Plan periods for the purchase of scientific instruments, apparatus, equipments, furniture and other material of non-consumable nature;

(b) the years in which coolers, 100-point telephone equipment, microfilm apparatus microfilm reading machine were purchased by the University through the said Commission; and

(c) whether it is a fact that much of the equipment referred to above remains idle or out of order?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha in due course.